

IN THE HIGH COURT OF GUJARAT AT AHMEDABAD

MISC. CIVIL APPLICATION (FOR EXTENSION OF TIME) NO.1 of
2024

In

R/SPECIAL CIVIL APPLICATION NO.4145 of 2024

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GOVINDBHAI RAMJIBHAI SAVANI

Versus

THE STATE OF GUJARAT & ORS.

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Appearance :

MR BM MANGUKIYA for the Applicant.

MR DHRUV M OZA for the Applicant.

MS BELA A PRAJAPATI for the Applicant.

MR NIKUNJ KANARA, AGP ON ADVANCE COPY SERVED TO GOVERNMENT
PLEADER for the Respondent No.1.

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CORAM:HONOURABLE MR. JUSTICE NIRZAR S. DESAI

Date : 16/03/2024

IA ORDER

Learned advocate Mr. Dhruv M. Oza appearing for the applicant, upon written instructions received from one Dhaval Govindbhai Savani, son of the present applicant, which is taken on record, seeks permission to withdraw the present application. Permission as prayed for is granted. The present application stands dismissed as withdrawn.

(NIRZAR S. DESAI,J)

SAVARIYA